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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 78/2017 in TP 43/NCLT/AHM/2017
With T.P. No. 43/NCLT/AHM/2017 (New)
Gujarat High Court C.P. No. 296/2016 with C.A. No. 122/2016 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017**

Name of the Company: Leo Coats (India) Pvt Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

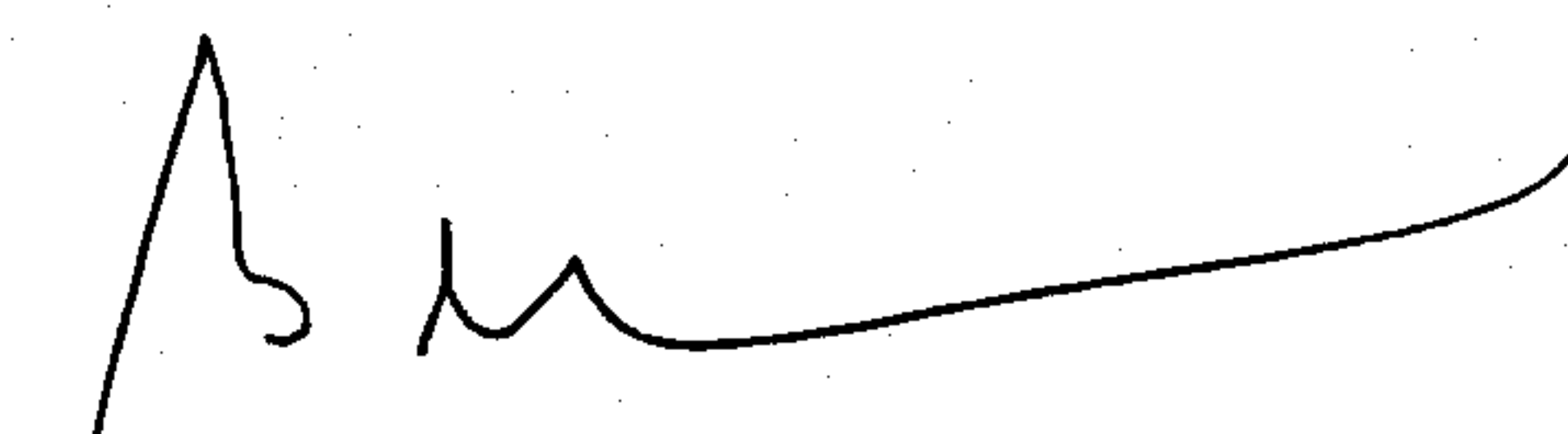
| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|--|--------------------|-----------------------|------------------|
| 1. | SHRI NAVIN PAHWUA FOR NATASHA SUTARIA | SR. ADV ADV | PETITIONER | Natasha |
| 2. | THAKKAR & PAHWUA, ADV. | | | |

ORDER

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Original Petitioner.

Heard arguments of Learned Counsel for petitioner.

Order reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 11th day of October, 2017.